

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 212
CAA-33/ND/2020**

IN THE MATTER OF:

**M/s. Electronic Tender Pvt. With
M/s. Electronic Tender.com (India) Pvt. Ltd.**

...PETITIONER

Section

Under Section 230-232

Order delivered on 19.10.2020

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Applicant

: Mr. Mohit Singhal, CS

ORDER

Heard the submissions made by the counsel for the petitioner. Let this matter be listed on 02.11.2020.

Proxy counsel for official liquidator has submitted that report has been filed yesterday therefore registry may place it before the Tribunal on the next date of hearing i.e. 02.11.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member(J)**

(Anjula)